

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1821
ANSWERED ON:19.11.2010
ASSESSMENT OF NRHM
Chowdhury Shri Adhir Ranjan

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether any assessment has been made in regard to the requirements and availability of Health Centres in rural areas of the country;
- (b) if so, the details thereof;
- (c) whether some State Governments including West Bengal Government has sent proposal for the setting up of more such centres to the Central Government;
- (d) if so, the details thereof, State-wise and the follow-up action taken thereon;
- (e) whether any subsidy is being provided by the Central Government to the State Governments for providing basic facilities in the health Centres; and
- (f) if so, the details thereof alongwith the amount of annual subsidy given by the Central Government for the purpose, Statewise?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) & (b) Yes. Requirement and availability of Health Centres in rural areas is assessed and published in the Bulletin on Rural Health Statistics in India 2009. As per the information available in Rural Health Statistics in India 2009, [Updated upto March, 2009] 1,45,894 Sub Centres (SCs), 23,391 Primary Health Centres (PHCs) and 4,510 Community Health Centres (CHCs) are functioning as against the requirement of 1,58,792 Sub Centres, 26,022 Primary Health Centres and 6,491 Community Health Centres.

(b) to (f) Under National Rural Health Mission (NRHM), all State/UT Governments including West Bengal incorporate their requirement for financial assistance for setting up of SCs, PHCs and CHCs in their annual Programme Implementation Plan (PIP). A state-wise statement showing the details of the funds released to State/UT Governments for various activities including for setting up of more such centres for the year 2008-09 to 2010-11 is Annexed.

No subsidy is provided under NRHM. Funds are provided as grants and cost is shared by Centre and State Government in the ratio of 85 : 15.